

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1330
ANSWERED ON:03.03.2015
CUSTODIAL DEATHS
Sule Smt. Supriya Sadanand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a sharp increase in the incidents of custodial deaths and torture in police custody in the country;
- (b) if so, the details thereof and reasons there for along with the total number of such cases reported, guilty personnel arrested, convicted and the action taken against them separately during each of the last three years and the current year, State-wise;
- (c) whether the Government has issued directives to the State Governments and Police Departments in this regard;
- (d) if so, the details thereof and the reaction of the State Governments and Police Departments in this regard; and
- (e) the other steps taken by the Government to check such cases in future and improve the conviction rate in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (b): As per National Crime Records Bureau, a total of 104, 109 and 118 custodial deaths and 7 cases, 3 cases and 7 cases of torture by police were registered during 2011, 2012 and 2013 respectively.

State/UT wise custodial deaths, cases registered, policemen charge sheeted and policemen convicted under custodial deaths during 2011-2013 is enclosed at Annexure-A. State/UT wise cases registered, cases charge sheeted and cases convicted under torture by police during 2011-2013 is enclosed at Annexure-B. Data for the year 2014 and the current year are not readily available.

(c) to (e): Pursuant to the guidelines issued by the National Human Rights Commission every death in custody, police or judicial, natural or otherwise, is to be reported to the Commission within 24 hours of its occurrence.

In all such cases, the Commission calls for various reports, including the inquest, post-mortem, video-graphy of post-mortem, magisterial inquiry report for ascertaining foul play or negligence, if any, which resulted in the death.

During various workshops, seminars and camp sittings, the Commission sensitizes senior officers in State Governments for better protection of human rights.